

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 122
CP/57/ND/2019
CA-61/2020, IA(CA)-246/2022

IN THE MATTER OF:
Three C Infratech Pvt Ltd.

... **Applicant/Petitioner**

Versus

Votive Propbuild Pvt Ltd. & Ors

... **Respondent**

Under Section: 241-242

Order delivered on 05.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Abhay Kaushikj, Adv. Himani Babbar in
IA/CA/246/2022

For the Respondent : Adv. Prachi Johri, Adv. Abhipsa Sahu for R-1, R-
2 & R-4

For the RP : Adv. Meghna Rao, Adv. Aadhar Nautiyal, Adv.
Muskan Jain

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

CA-61/2020, IA(CA)-246/2022: List on 11.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)